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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20,21,22,23/ (IB)/2017
NAME OF THE PETITIONER(S) : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	ROHAN RATASEKARAN	Counsel for Respondent	R.O.P.
2.	M.R. Pradheep	Rep. counsel for applicant	M.R. Pradheep

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed an amended petition with a memo. Time extended at their request for filing reply.
Put up on 25.09.2017 at 10.30 A.M.

- 50/-
K Anantha Padmanabha Swamy
Member (Judicial)

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